

DELHI LEGISLATIVE ASSEMBLY

BULLETIN - PART I

(Brief Record of Proceedings)

(Tuesday, December 14, 1993/Agrahayana 24, 1915 (Saka)

No.1

11.00 A.M.

1. OBSERVANCE OF SILENCE

MEMBERS stood for a short while to mark the solemn occasion of the first sitting of the Assembly.

2. NOTIFICATION REGARDING CONSTITUTION OF LEGISLATIVE ASSEMBLY

Secretary laid on the Table a copy of the Notification No. 308/DL-LA/93 dated 1.12.1993 issued by the Election Commission of India under section 73 of the Representation of People Act, 1951 and published in the Delhi Gazette dated 1.12.1993, constituting the Assembly.

11.05

3. OATH OR AFFIRMATION

SIXTY-EIGHT MEMBERS took oath or made affirmation in the following language, signed the Roll of Members and took their seats in the House :

Hindi	-	47
Sanskrit	-	12
Urdu	-	5
Punjabi	-	3
English	-	1

68

12.09

(The Vidhan Sabha adjourned till 11 A.M. on Wednesday, the 15th December, 1993).

K.S. GUPTA  
SECRETARY

(2)